

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:539
ANSWERED ON:24.11.2006
HOUSES FOR WEAKER SECTIONS
Harsha Kumar Shri G.V.

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) Whether certain States particularly Andhra Pradesh has requested the Union Government to sanction another 4 lakh houses for the people of weaker sections; and

(b) If so, the details thereof and action taken thereon, State-wise ?

Answer

MINISTER OF STATE IN THE MINISTRY RURAL DEVELOPMENT (SHRIMATI SURYAKANTA PATIL)

(a) Yes Sir, the State Government of Andhra Pradesh have requested for construction of additional 4 lakh houses under IAY for the rural BPL families.

(b) Under Indira Awaas Yojana, only up to Rs. 50.00 lakh per district (including State share) can be provided for construction of houses damaged by floods. For release of additional funds over and above this amount, the State Governments are supposed to take up the matter with the Disaster Management Division of the Ministry of Home Affairs.